

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 619**  
**TO BE ANSWERED ON 06.02.2017**

**Yoga in Schools**

†619. SHRI HARI MANJHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps taken/proposed to be taken by the Government for introducing yoga in all the schools of the country;
- (b) whether some States are not adopting yoga programme and if so, the details thereof State/UT-wise along with the reasons therefor;
- (c) the action taken/being taken by the Government in this regard; and
- (d) whether the Government proposes to appoint yoga teachers in each schools of the country and if so, the details thereof and the criteria proposed to be adopted by the Government for making these appointments?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(SHRI UPENDRA KUSHWAHA)**

(a) to (c) As per the National Curriculum Framework (NCF)-2005, Yoga is an integral part of Health and Physical Education at all level of school education. Education, being a subject in the Concurrent List of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State/ Union Territory Governments to introduce this subject in their schools. For the schools affiliated to Central Board of Secondary Education (CBSE), Health and Physical Education is compulsory for Classes I to X and optional at classes XI and XII.

(d) Education being in the Concurrent List of the Constitution, appointment of Yoga teachers is the responsibility of the concerned State/UT.

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